

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1103
TO BE ANSWERED ON 24TH JULY, 2018

BENEFITS OF PDS

1103. SHRI MANSHANKAR NINAMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the benefits of the Public Distribution System reach the beneficiaries;
- (b) if so, the details thereof;
- (c) whether the Government had decided to open shops under the Public Distribution System in all the wards of the Gram Panchayats; and
- (d) if so, the number of Gram Panchayats of Rajasthan in which this process has been implemented till date?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Public Distribution System (PDS) is being implemented under the National Food Security Act (NFSA), 2013 in all States/UTs. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains (rice, wheat & coarsegrains) at highly subsidized rates i.e. Rs. 3/2/1 per kg respectively. Under the Act eligible families comprise of Priority Households (PHH) and Antyodaya Anna Yojana (AAY) families.

At present total 23.4 crore ration cards are covered under NFSA comprising 21.2 crore PHH ration cards and 2.2 crore AAY ration cards.

(c): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the central and State/UT Governments. As per clause 9 of TPDS (Control) Order, 2015, the license of FPS shall be issued by State Government and preference shall be accorded to public institutions or public bodies such as panchayats, self help groups, cooperative societies in licensing of FPSs and management of FPSs by women or their collectives.

(d): As reported by the State Govt. of Rajasthan, 9557 Gram Panchayats have 20674 Fair Price Shops under PDS.